

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 12.02.2024

Appeal No. 20 of 2024

Binoy Gupta & Anr.

...Appellants

Versus

Securities and Exchange Board of India

...Respondent

Dr. S. K Jain, PCS for the Appellants.

Ms. Prapti Kedia, Advocate with Mr. Anuj V.R., Advocate i/b
Agama Law Associates for the Respondent.

ORDER:

1. Three weeks' time is allowed to the appellants to file
rejoinder. List on April 16, 2024.

Ms. Meera Swarup
Technical Member

12.02.2024
PK